

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 41533/2022

(Arising out of impugned final judgment and order dated 25-05-2022 in CRLA No. 2959/1984 passed by the High Court Of Judicature At Allahabad)

KARAN SINGH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.3597/2023-CONDONATION OF DELAY IN FILING and IA No.3598/2023-EXEMPTION FROM FILING O.T.)

Date : 07-02-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA

HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH

For Petitioner(s) Dr. Sumant Bharadwaj, Adv.
Mr. Vedant Bharadwaj, Adv.
Ms. Mridula Ray Bharadwaj, AOR
Mr. Avinash Yadav, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

On the prayer made by learned counsel for the petitioner, list after four weeks.

(ASHIMA CHHABRA)
SENIOR PERSONAL ASSISTANT

(BEENA JOLLY)
COURT MASTER (NSH)